

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH-WEST)

ROHINI COURTS, DELHI.

ORDER

The following posting and transfer of the undermentioned officials is hereby made **with immediate effect**:-

S.No.	Name of the official	From	To
1.	Sh. Sandeep Kumar S/o Sh. Randhir Singh E.C.-4463784	Ahlmad/JJA in the court of Sh. Rakesh Kumar-IV, Ld. ASJ-02, North-West, Rohini Courts, Delhi.	JJA in Care Taking Branch, Rohini Courts, Delhi.
2.	Sh. Raj Kumar S/o Sh. Laxman Prasad E.C.-2496569	JJA in Care Taking Branch, Rohini Courts, Delhi.	Ahlmad/JJA in the court of Sh. Rakesh Kumar-IV, Ld. ASJ-02, North-West, Rohini Courts, Delhi.
3.	Ms. Neeta W/o Sh. Harish Rana E.C.-308968	Assistant Ahlmad/JA in the court of Sh. Neeraj Gaur, Ld. ASJ-05, North-West, Rohini Courts, Delhi.	JA in Nazarat Branch, North-West, Rohini Courts, Delhi.
4.	Sh. Day Singh E.C.-8913674	JJA in Nazarat Branch, North-West, Rohini Courts, Delhi.	JJA in Record Room, Rohini Courts, Delhi.
5.	Sh. Anshu Kumar E.C.-233076	JJA in Office Pool, North-West, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the court of Sh. Neeraj Gaur, Ld. ASJ-05, North-West, Rohini Courts, Delhi.
6.	Ms. Beena D/o Sh. Dharampal Singh E.C.-4276253	Assistant Ahlmad/JJA in the court of Sh. Vikas Madaan, MM NI Act, North-West, Rohini Courts, Delhi.	JJA in General Administration Branch, Rohini Courts, Delhi.
7.	Ms. Anil Jose D/o Sh. A.D. Jose E.C.-9570313	JA in Dedicated Facilitation Centre, Rohini Courts, Delhi.	JA in Filing Section, Rohini Courts, Delhi.
8.	Sh. Gourav S/o Sh. Purushotam E.C.-5720192	Assistant Ahlmad/JJA in Vacant Court of Ld. MM-07, North-West, Rohini Courts, Delhi.	Asstt. Ahlmad/JJA in the court of Sh. Vaibhav Chaurasia, MM-04, North-West, Rohini Courts, Delhi.
9.	Ms. Suman D/o Sh. Randhir Singh E.C.-79784347	Asstt. Ahlmad/JJA in the court of Sh. Vaibhav Chaurasia, MM-04, North-West, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in Vacant Court of Ld. MM-07, North-West, Rohini Courts, Delhi.
10.	Ms. Beena D/o Sh. Joginder Kumar E.C.-7858925	PA in the court of Ms. Ritika Kansal, Ld. MM NI Act Digital Court No. - 02, North-West, Rohini Courts, Delhi.	PA in the court of Sh. Neeraj Gaur, Ld. ASJ-05, North-West, Rohini Courts, Delhi.
11.	Sh. Sagar Wadhwa S/o Sh. Sushil	PA in the Office Pool, North-West, Rohini Courts, Delhi.	PA in the court of Ms. Ritika Kansal, Ld. MM NI Act Digital Court No. - 02, North-West, Rohini Courts, Delhi.

Note: 1. Ms. Krishna Saini W/o Sh. Rajender Prakash (E.C.- 44634072), J.A. & Ms. Anita Garg W/o Sh. Rajesh Kr. Garg (E.C. - 7653370), J.A. shall also work as Reader-cum-Ahlmad in the courts allocated to each of them during the whole day whenever any of the Reader-cum-Ahlmad of those courts happens to be on leave.

2. Sh. Twinkle Goswami S/o Sh. R.P. Goswami (E.C.-74536663), Branch In-Charge/Sr. JA, Mediation Centre, Rohini Courts, Delhi shall also look after the work of Record Officer, North-West District, Rohini Courts, Delhi in addition to the duties already assigned to him.

3. Non-compliance of this order immediately or proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.


(SURESH KUMAR GUPTA)

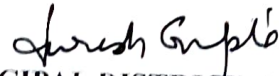
PRINCIPAL DISTRICT & SESSIONS JUDGE (NW)
ROHINI COURTS, DELHI.

No.F2(2) Admn (NW)/RC/2022 12049-12104
Copy forwarded for information and necessary action to -

Date 7/5/2022

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer/Officer In-charges concerned, Rohini Courts, Delhi.

1. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
1. The Sr A O (J)/A O (J), Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALIO, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on the Centralized website through LAYERS.
14. The official(s) concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above said official, on immediate receipt of the same, to the Administration Branch-I & II (North-West), Rohini Courts, Delhi.



**PRINCIPAL DISTRICT & SESSIONS JUDGE (NW)
ROHINI COURTS, DELHI.**